

<i>Nature of contingent liabilities</i>		<i>(Rs. in Crores)</i>
1.	Property Tax	47.09
2.	Claims in respect of tax ESI, Provident Fund, Customes Duty, Rent, Licence Fee including the disputed claim in respect of Samrat Hotel Land.	5.76
3.	Personal injury claim of a hotel guest in respect of erstwhile Akbar Hotel	3.00
4.	Disputed claims of contractors and suppliers including legal cases.	10.56
Total		66.41

(d) and (e) The contingent liabilities have arisen by virtue of nature of activities and incidence of business transactions and it may not be attributed to the negligence/connivance of officials.

#### **Direct Foreign Investment**

7472. SHRI SYED. SHAHABUDDIN : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have set up a monitoring mechanism to review periodically the actual progress of Foreign Direct Investment projects;

(b) if so, whether the Government propose to separate the annual inflow into fresh projects and inflow for ongoing projects initiated in earlier years;

(c) if so, there is any proposal to break up the inflow during 1993 into the two

components; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) to (d) The information is being collected and will be laid on the Table of the House.

#### **Investment of NABARD in Tamil Nadu**

7473. SHRI P. KUMARASAMY : Will the Minister of FINANCE be pleased to state:

(a) the quantum of investment made in Tamil Nadu by the National Bank for Agriculture and Rural Development during the last three years; and

(b) the details of schemes launched by the above Bank during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) National Bank for Agriculture and Rural Development (NABARD) has reported that it has disbursed refinance in Tamil Nadu under schematic lending covering various purposes, to the extent of Rs. 136.42 crores, Rs. 168.76 crores and Rs. 215.07 crores during 1991-92, 1992-93 and 1993-94 respectively. It has also sanctioned short-term credit limits for seasonal agricultural operations to the Tamil Nadu State Cooperative Bank to the tune of 200.60 crores, Rs. 220.90 crores and Rs. 253.05 crores, respectively, during the same period.

(b) The Schemes launched by NABARD during the above period are :

- (i) Setting up of a cooperative development fund to provide development assistance for promoting rural non-farm sector;
- (ii) Preparation of district potential linked credit plans for all the districts of Tamil Nadu;
- (iii) Linking up of self-help groups with banks; and
- (iv) Making available funds to major commercial banks for financing high-tech projects from NABARD's venture capital fund.

**Pay Scale of Assistants/Stenographers in Autonomous Bodies**

7474. DR. SUDHIR RAY :  
SHRI MUHI RAM SAIKIA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government have decided to revise the pay scales of Assistants/Stenographers of some autonomous offices including ICMR while reviewing the report of Committee of Secretaries on this issue;

(b) if so, the autonomous/subordinate offices for which this revision is applicable; and

(c) the reasons for not giving revised scale to the Assistants and Stenographers in all the autonomous and subordinate offices on the same pattern?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI CHANDRASHEKHARA MURTHY): (a) and (b) The Government have decided to revise the pay scale of Assistants/Stenographers in ICMR.

(c) The Department of Personnel & Training's orders revising the pay scales of Assistants/Stenographers in CSS/CSSS are not applicable to autonomous organisations. As regards the Assistants/Stenographers in the subordinate Offices of the Government of India, the demand for higher pay scale will be considered by the Fifth Pay Commission.

**Foreign Banks**

7475 SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) the present number of foreign banks functioning in India;

(b) whether the foreign banks in India are earning much profit as compared to that of the State Bank of India;

(c) if so, the reasons therefor; and